

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

(Hon'ble Chief Justice's Secretariat)

ORDER

No. 671 of 2023 / Psy Dated: 31-05-2023

Consequent upon the promotion of Head Assistants to the posts of Section Officers in Subordinate Courts of Jammu Division in the Pay Level-7 (44900-142400) and Senior Assistants to the posts of Head Assistants the Pay Level-6B (35600-112800) vide High Court Order No.581 of 2023/Psy dated 09.05.2023, the following transfers and postings of the Chief Administrative Officer, Section Officers and Head Assistant are hereby made in the interest of administration:

Chief Administrative Officers.

S.No.	Name of the official	Present place of Posting	New place of posting
1.	Shri Prabhat Singh	Chief Administrative officer, in the Court of PDJ, Kulgam	Chief Administrative Officer, in the Court of PDJ, Ramban, vice Shri Romesh Kumar-I.
2.	Shri Romesh Kumar-I	Chief Administrative Officer, in the Court of PDJ, Ramban	Chief Administrative Officer, in the Court of PDJ, Kathua, vice Smt. Prem Lata Sharma, who is retiring from services on 30.06.2023.
3.	Shri Ajaz Ahmad	Chief Administrative Officer, in the Court of PDJ, Anantnag.	Chief Administrative Officer, in the Court of PDJ, Baderwah, vice Shri Lokinder Kumar.
4.	Shri Mohammad Shafi Parray	Chief Administrative Officer, in the Court of PDJ, Kishtwar.	Chief Administrative Officer, in the Court of PDJ, Anantnag, vice Shri Ajaz Ahmad.
5.	Shri Lokinder Kumar	Chief Administrative officer in the Court of PDJ, Baderwah	Chief Administrative Officer, in the Court of PDJ, Rajouri, against the available vacancy.

Section officers

S.No.	Name of the official	Present place Posting	New place posting
1.	Shri Mohd Rafiq Malik	Head Assistant (Nazir) in the Court of Munsiff/JMIC, Gandoh	Section Officer (Reader), in the Court of PDJ, Ramban, vice Shri Parshotam Singh
2.	Shri Mohd Shabir	Head Assistant (Head Record Keeper) in the Court of PDJ, Poonch	Section Officer (Reader) in the Court of Addl. Distt. & Sessions Judge, Rajouri vice Shri Muzaffar Beigh.
3.	Shri Muzaffar Beigh.	Section Officer (Reader) in the Court of Addl. Distt. & Sessions Judge, Rajouri	Section Officer (Reader) in the Court of PDJ, Kathua, against the available vacancy

4.	Ms. Shahida Bano	Section Officer (Adm.) in the Court of PDJ, Bhaderwah	Section Officer (Adm.) in the Court of PDJ, Kishtwar, vice Shri Narayan Dass.
5.	Shri Narayan Dass	Section Officer (Adm.) in the Court of PDJ, Kishtwar	Section Officer (Adm.) in the Court of PDJ, Bhaderwah, vice Ms. Shahida Bano
6.	Shri Raghubir Singh	Section Officer (Reader), MACT Court, Jammu	Section Officer (Reader) in the Court of PDJ, Udhampur, vice Shri Kewal Krishan
7.	Shri Kewal Krishan	Section Officer (Reader) in the Court of PDJ, Udhampur	Section Officer (Reader), MACT Court, Jammu vice Shri Raghubir Singh
8.	Ms. Sushma Kumari	Section Officer (Adm.) in the Court of PDJ, Udhampur	Section Officer (Record) in the Court of PDJ, Jammu vice Shri Sanjeev Dogra.
9.	Shri Parshotam Singh	Section Officer (Reader) in the Court of PDJ, Ramban	Section Officer (Adm.) in the Court of PDJ, udhampur, vice Ms. Sushma Kumari
10	Shri Mohinder Koul	Section Officer (Reader) in the Court of PDJ, Poonch	Section Officer (Adm.) in the Court of PDJ, Ramban, against available vacancy.
11.	Shri Sham Lal-II	Section Officer (Reader) in the Court of Spl. Judge, Anticorruption (CBI Cases), Jammu	Section Officer (Reader) in the Court of Addl. Distt. & Sessions Judge, Udhampur, Vice Shri Kanshi Ram.
12	Shri Kanshi Ram	Section Officer (Reader) in the Court of ADSJ, Udhampur	Section Officer (Reader) in the Court of Special Judge (Anti-Corruption) Jammu vice Ms. Pamma Kumari Bhat
13.	Ms. Pamma Kumari Bhat	Section Officer (Reader) in the Court of Special Judge (Anti-Corruption) Jammu	Section Officer (Adm.) in the Court of PDJ, Samba, vice Shri Randheer Singh.
14	Shri Randheer Singh	Section Officer (Adm.) in the Court of PDJ, Samba.	Section Officer (Reader) in the Court of PDJ, Samba, against the available vacancy.
14	Shri Sanjeev Dogra.	Section Officer (Record) in the Court of PDJ, Jammu. Presently attached with High Court wing, Jammu	Section Officer (Reader) in the Court of PDJ, Kathua, against the available vacancy. However, he shall remain attached with High Court Wing, Jammu till further order.

Head Assistants

S.No.	Name of the official	Present place of Posting	New place of posting
1.	Shri Harnam Singh	Senior Assistant (Nazir) in the Court of Addl. Special Mobile Mag. Kishtwar	Head Assistant-cum-Record Keeper, in the Court of PDJ, Bhaderwah, vice Shri Vivek Kumar

2.	Ms. Reeta Devi	Senior Assistant (Reader) in the Court of Addl. Munsiff/JMIC, Samba	Head Assistant (Nazir), in the Court of Munsiff / JMIC, Bishnah vice Shri Ajay Prabhakar.
3.	Shri Sat Paul-IV	Senior Assistant (Nazir/Civil Clerk) in the Court of Special Judge (Family Court) Jammu.	Head Assistant(Head Record Keeper), in the Court of PDJ, Poonch, against the available vacancy.
4.	Shri Gurmesh Chander	Senior Assistant (Nazir) in the Court of District Mobile Magistrate (Traffic) Kathua.	Head Assistant (Nazir), in the Court of Munsiff/JMIC, Mahore vice Shri Naveen Singh
5.	Shri Ulfat Hussain	Senior Assistant (Reader) in the Court of Munsiff/ JMIC, Kalakote	Head Assistant (Nazir), in the Court of Addl. District & Sessions Judge, Poonch, vice Shri Lal Hussain-III
6.	Shri Naveen Singh	Head Assistant (Nazir) in the Court of Munsiff/ JMIC, Mahore	Head Assistant (Nazir), in the Court of Munsiff/JMIC, Hiranagar vice Ms. Neeraj Jamwal.
7.	Shri Deep Kumar	Head Assistant (Accountant) in the Court of PDJ, Ramban	Head Assistant (Nazir), in the Court of 1 st Addl. District & Sessions Judge Jammu against the available vacancy
8.	Shri Shub Kumar	Head Assistant (Head Record Keeper) in the Court of PDJ, Kathua	Head Assistant (Nazir), in the Court of Addl. District & Sessions Judge (Fast Track) Jammu vice Ms. Anita Devi
9.	Shri Lal Hussain-III	Head Assistant (Nazir) in the Court of Addl. District & Sessions Judge, Poonch	Head Assistant (Reader), in the Court of CJM, Rajouri vice Shri Mohan Lal
10.	Shri Mohan Lal	Head Assistant (Reader), in the Court of CJM, Rajouri	Head Assistant (Nazir), in the Court of Special Judge, Anti-corruption, Jammu vice Shri Ashok Kumar-II
11.	Shri Ashok Kumar-II	Head Assistant (Nazir), in the Court of Special Judge, Anti-corruption, Jammu	Head Assistant (Nazir), in the Court of PDJ, Kishtwar vice Shri Balwant Singh.
12.	Shri Balwant Singh	Head Assistant (Nazir), in the Court of PDJ, Kishtwar	Head Assistant (Accountant), in the Court of PDJ, Ramban vice Shri Deep Kumar.
13.	Shri Angrez Dass	Head Assistant (Record Keeper), in the Court of PDJ, Udhampur	Head Assistant (Nazir), in the Court of Munsiff/ JMIC, Gool, against the available vacancy. However, he is attached with JKIAC, Jammu, till further order.

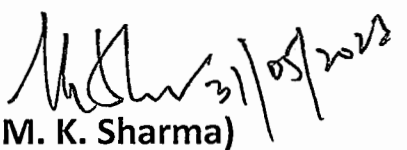
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14	Ms. Anita Devi	Head Assistant (Nazir), in the Court of Addl. District & Sessions Judge (Fast Track) Jammu.	Head Assistant (Nazir), in the Court of PDJ, Baderwah vice Shri Shoukat Ali.
15	Shri Shoukat Ali	Head Assistant (Nazir), in the Court of PDJ, Baderwah	Head Assistant (Nazir), in the Court of Munsiff/JMIC, Banihal, against the available vacancy.
16	Shri Rahul Mishra.	Head Assistant (Nazir), in the Court of Sub Judge, Jammu	Head Assistant(Nazir), in the Court of Sub Judge, Nowshera, vice Shri Joginder Singh.
17	Shri Joginder Singh	Head Assistant (Nazir), in the Court of Sub Judge, Nowshera	Head Assistant (Nazir), in the Court of Sub Judge, Jammu, vice Shri Rahul Mishra
18	Shri Suraj Kumar	Head Assistant, PDJ Court, Poonch, presently attached with JKAC, Jammu	Detached from JKAC, Jammu and is posted as Head Assistant (Nazir) in the Court of Munsiff/JMIC, Akhnor, against the available vacancy,
19	Shri Vivek Kumar	Head Assistant-cum-Record Keeper, in the Court of PDJ, Baderwah	Head Assistant (Record Keeper) in the Court of PDJ, Udhampur, vice Shri Angrez Dass.
20	Ms. Neeraj Jamwal	Head Assistant (Nazir) in the Court of Munsiff/JMIC, Hiranagar	Head Assistant (Head Record Keeper) in the Court of PDJ, Kathua, vice Shri Shub Kumar.

Note

1. Shri Prabhat Singh and Shri Romesh Kumar-I, Chief Administrative Officers shall draw their salary for the month of June, 2023 from the Courts of PDJ, Kulgam and PDJ, Ramban, respectively.
2. Shri Ajay Prabhakar (under suspension) will draw his subsistence allowances from the Court of Sub-Judge, Surankote, against the available vacancy. However, he shall remain attached in the Court of PDJ, Jammu, during the period of his suspension.
3. All the Presiding Officers are directed to ensure that transferes are relieved within 10 days from the date of issuance of this order. After the completion of 10 days the transferes shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

By Order of Hon'ble the Chief Justice.


(M. K. Sharma)

**Principal Secretary to,
Hon'ble the Chief Justice**

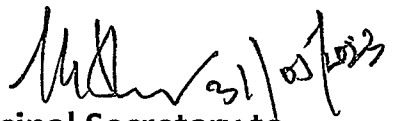
No.: 434-451/Psy-644 Dated: 31-05-2023

Copy to the:-

01. Registrar General High Court of J&K and Ladakh, Srinagar
02. Registrar Vigilance High Court of J&K and Ladakh, Srinagar
03. Registrar Judicial, High Court Wing, Jammu

.....for information

04. Principal District & Sessions Judge, Jammu/Udhampur/Kishtwar/
Reasi/Bhaderwah/Poonch/Rajouri/Ramban/Kathua/Samba/Kulgam/Anantnag/
05. Special Judge, Anticorruption (CBI Cases) Jammu
06. Addl. District & Sessions Judge, Poonch, Rajouri, Udhampur
07. Presiding Officer, Special Judge, Family Court, Jammu
08. 1st Addl. District & Sessions Judge, Jammu.
09. Addl. District & Sessions Judge (Fast Track) Jammu
10. Presiding Officer, MACT, Jammu
11. Addl. Coordinator, JKIAC, Jammu
12. Chief Judicial Magistrate/Sub-Judge, Rajouri/Jammu/Nowshera
13. Addl. Spl. Mobile Magistrate, Kishtwar
14. District Mobile Magistrate (Traffic) Kathua
15. Munsiff/Addl. Munsiff, Samba/Bishnah/Mahore/Kalakote/Hiranagar/Gool/Banihal/Gandoh
..... for information & necessary action
16. CPC, e-Court, High Court of J&K and Ladakh, Srinagar for uploading the same in the High Court website.
17. Chief Librarian, High Court wing Jammu/Srinagar for keeping record.
18. Order Book.


Principal Secretary to,
Hon'ble the Chief Justice